

Seventeenth Loksabha

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Laid the 9th, 11th, 18th, 21st, 25th, 26th, 27th and 28th Statement of the Committee on Rural Development and Panchayati

SHRIMATI KANIMOZHI KARUNANIDHI (THOOTHUKKUDI): Sir, I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Rural Development and Panchayati Raj on:-

(1) Ninth Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Third Report (17th Lok Sabha) on 'Demands for Grants (2019-20) of the Department of Land Resources (Ministry of Rural Development)'.
(2) Eleventh Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Fifth Report (17th Lok Sabha) on 'Demands for Grants (2020-21) of the Department of Land Resources (Ministry of Rural Development)'.
(3) Eighteenth Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Fourteenth Report (17th Lok Sabha) on 'Demands for Grants (2021-22) of the Department of Land Resources (Ministry of Rural Development)'.
(4) Twenty-first Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Sixteenth Report (Seventeenth Lok Sabha) on 'Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) of the Department of Rural Development (Ministry of Rural Development)'.
(5) Twenty-fifth Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Twentieth Report (Seventeenth Lok Sabha) on 'Critical Evaluation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Department of Rural Development (Ministry of Rural Development)'.
(6) Twenty-sixth Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Twenty-second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2022-23) of the Department of Rural Development (Ministry of Rural Development)'.
(7) Twenty-seventh Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Twenty-third Report (17th Lok Sabha) on 'Demands for Grants (2022-23) of the Department of Land Resources (Ministry of Rural Development)'.
(8) Twenty-eighth Report (Seventeenth Lok Sabha) on Action Taken by the Government on recommendations contained in Twenty-fourth Report (17th Lok Sabha) on 'Demands for Grants (2022-23) of the Ministry of Panchayati Raj'.

12.04½hrs